


No.14/04/2019-EO(SM.II) .
Government of India
Ministry of Personnel, Public Grievances & Pensions
Department of Personnel & Training
Secretariat of the Appointments Committee of the Cabinet

North Block, New Delhi
11.09.2021

Department of Legal Affairs' OM NoA-60011/34/2020-Admn.III(LA) dated 15.07.2020 refers.

2. The Appointments Committee of the Cabinet has approved the proposal for appointment of the following persons as Judicial Member and Accountant Member in the Income Tax Appellate Tribunal (ITAT), for a period 04 years with effect from the date of assumption of the charge of the post, or until attaining the age of 67 years, or until further orders, whichever is the earliest :

Sl. No.	Name
<u>JUDICIAL MEMBER:</u>	
<u>Un-Reserved Category</u>	
1.	Shri Sonjoy Sarma, Advocate
2.	Ms. S. Seethalakshmi, Advocate
3.	Shri Shatin Goyal, Additional District & Session Judge
4.	Shri Anubhav Sharma, Additional District & Session Judge
<u>OBC Category</u>	
5.	Shri T.R. Senthil Kumar, Advocate
<u>SC Category</u>	
6.	Shri Manomohan Das, Law Officer in SBI
<u>ACCOUNTANT MEMBER</u>	
<u>Un-Reserved Category</u>	
1.	Bhagirath Mal Biyani, Chartered Accountant
2.	Balakrishnan S., Chartered Accountant
3.	Jamlappa Dattatraya Battull, Chartered Accountant
4.	Padmavathy S, Chartered Accountant
5.	Arun Khodpia, Chartered Accountant
<u>OBC Category</u>	
6.	Rathod Kamlesh Jayantbhai, Chartered Accountant
<u>SC Category</u>	
7.	Ripote Dipak Pandurang, Commissioner of Income Tax


 (Anand Singh Khati)
 Under Secretary (EO-SM.II)
 ■. 2309 2712

Department of Legal Affairs,
(Shri Anoop K. Mendiratta, Secretary),
Shastri Bhawan, New Delhi.

Copy forwarded for information to:

1. Prime Minister's Office (Ms. Meera Mohanty, Director).
2. Cabinet Secretariat (Shri Amandeep Garg, Joint Secretary).
3. Guard File.



(Anand Singh Khati)

Under Secretary (EO-SM.II)

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01.10.2021

Department of Legal Affairs' OM NoA-60011/34/2020-Admn.III(LA) dated 15.07.2020 refers.

2. The Appointments Committee of the Cabinet has approved the proposal for appointment of the following persons as Judicial Members and Accountant Members in the Income Tax Appellate Tribunal (ITAT), for a period four years with effect from the date of assumption of charge of the post, or till attaining the age of 67 years, or until further orders, whichever is the earliest :

<u>JUDICIAL MEMBERS</u>	
<u>Un-Reserved Category</u>	
Sl. No.	Name
1.	Shri Anikesh Banerjee, Advocate
2.	Shri Siddhartha Nautiyal, Advocate
3.	Ms. Astha Chandra, Advocate
4.	Shri Sandeep Singh Karhail, Advocate
5.	Shri Rahul Chaudhary, Advocate
<u>OBC Category</u>	
Sl. No.	Name
1.	Shri Yogesh Kumar U.S., Advocate
2.	Ms. Kavitha Rajagopal, Advocate
<u>ACCOUNTANT MEMBERS</u>	
<u>Un-Reserved Category</u>	
Sl. No.	Name
1.	Shri Girish Agrawal, Chartered Accountant
2.	Shri Gagan Goyal, Chartered Accountant


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